





NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. : CA/93/2017
IN
PETITION NUMBER : TCP/203/2016
NAME OF THE PETITIONER(S) : G. Palanisamy & another
NAME OF THE RESPONDENT(S) : M/s P.M.P. Lungi Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.)	B. PRABHAKAR SH. FOR S.R. SUNDAR.	Counsel for R-2 to 4.	
2.	P. AMBALVANNAN.	COUNSEL FOR 9 th RESPONDENT.	
3.)	K. MOORTHY	Counsel for R-7.	
4.)	A.G. SATHYANARAYANA FOR A.K. MYLSAMY	For Petitioners	

ORDER

Counsels for both the parties are present and submitted that the parties are engaged in the talks of settlement. It will take time as to reach to the final outcome and prayed for time. At request, time is enlarged. Put up on **31.10.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

ghk